FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SHIVALAY INFRACON PRIVATE LIMITED OPERATING IN TRADING OF CONSTRUCTION MATERIALS (CEMENT & STEEL) AND WORKS-CONTRACT SERVICES AT KOLKATA (WEST BENGAL) AND DHANBAD (JHARKHAND)

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) (Re-Issue of the Form G published on 07-10-2026, pursuant to the decision of the Committee of Creditors. The timelines given below replace the timelines of the earlier Form G.)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**Shivalay Infracon Private Limited** PAN: AANCS2392D CIN: U45400WB2009PTC137148
2.	Address of the registered office	7, Rabindra Sarani, 4th Floor, Room No. 411, Kolkata - 700 001, West Bengal, India
3.	URL of website	Not available - The Corporate Debtor does not maintain a website.
4.	Details of place where majority of fixed assets are located	There is no fixed asset as per current information.
5.	Installed capacity of main products/ services	Not applicable - The Corporate Debtor is engaged in trading and works-contract services. Further details about the Corporate Debtor are available at the URL given against item 8.
6.	Quantity and value of main products/ services sold in last financial year	Sale for FY 2025-26 is Rs. 15.43 Crores.
7.	Number of employees/ workmen	Nil (as informed by the suspended management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detailed Invitation for Expression of Interest, financial statements and other details: https://drive.google.com/drive/folders/1VR8gcRYfobO7RC6LbxMVkba9yrofjS8b?usp=sharing. List of creditors is also available on the website of IBBI (www.ibbi.gov.in).
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are available in the Detailed Invitation at the URL given against item 8: https://drive.google.com/drive/folders/1VR8gcRYfobO7RC6LbxMVkba9yrofjS8b?usp=sharing.
10.	Last date for receipt of expression of interest	04-12-2026
11.	Date of issue of provisional list of prospective resolution applicants	09-12-2026
12.	Last date for submission of objections to provisional list	14-12-2026
13.	Date of issue of final list of prospective resolution applicants	19-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22-12-2026
15.	Last date for submission of resolution plans	21-01-2027
16.	Process email id to submit Expression of Interest	sipl.ibc@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes

Sd/- **Chandra Kumar Jain**
Resolution Professional of **Shivalay Infracon Private Limited**
IBBI Registration No.: IBBI/IPA-001/IP-P00214/2017-2018/10414
AFA No.: AA1/10414/02/300627/109066 (valid up to 30-06-2027)
Registered Address with IBBI: 18, Rabindra Sarani, Poddar Court, Gate No. 1, 8th Floor, Room No. 816, Kolkata - 700 001, West Bengal
E-mail: sipl.ibc@gmail.com

Date : 19-11-2026
Place : Kolkata